

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO. CA(CAA)-34(PB)/2017

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: Sarla Realtors Pvt. Ltd.
Vs
Sarala Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

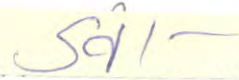
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KAMARJEET SINGH,	ADVOCATE,	APPLICANT	

ORDER

In pursuance of the last order a copy of the auditor's certificate dated
10.03.2017 has been served on the respondent.

We heard arguments.

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

05.05.2017

Vineet